GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1294 ANSWERED ON:03.03.2015 CONDITION OF GODOWNS Ray Dr. Ravindra Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether some of the godowns are in a poor condition leading to damage to foodgrains;
- (b) if so, the details thereof and the reasons therefor indicating the quantum of foodgrains damaged during each of the last three years and the current year, State-wise; and
- (c) the corrective steps, including action against the errant officers, taken/ proposed to be taken to improve the condition of Godowns and safe storage of foodgrains?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a) & (b): No Madam. There is no case of damage to foodgrains due to poor condition of godowns. Foodgrains become non-issuable due to various reasons like:
- (i) Damages due to very long storage.
- (ii) Damages during transit viz.enroute damage in wagons/trucks due to contamination, wagon roof leakage etc.
- (iii) Damages due to natural calamities like cyclone/flood.
- (iv) Possibility of down gradation of grains which are procured under relaxed specifications.
- (v) In some cases due to negligence of officials/ officers, for which suitable disciplinary action against defaulters, where ever found guilty, are invariably taken. Statement showing region-wise stocks accrued as non-issuable during the years 2011-12 to 2014-15(upto 01.02.2015) is at Annexure A.
- (c): Steps taken by FCI to preserve the quality of foodgrains during storage are at Annexure B. Details of officers/ officials against whom action has been taken for damage of foodgrains during the last three years and current year due to various reasons are at Annexure C.